

# NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU

SUPPLEMENTARY CAUSE LIST DATED **04.02.2025** (TUESDAY)

CHENNAI BENCH (**HYBRID MODE**)

**10.30 AM**

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In the Court of Hon'ble Mr. Justice Sharad Kumar Sharma, Member (Judicial),  
Hon'ble Mr. Jatindranath Swain, Member (Technical)

**Note: No Mention will be permitted without prior consent of the other side.**

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 42/2025 For Exemption IA No. 150/2025 For Condone Delay IA No. 151/2025	Kanumuru Bharat Vs Jammu And Kashmir Bank & Anr.	Mr. Yogesh Kumar Jagia	
2.	Comp App (AT) (CH) (Ins) No. 45/2025 For Stay IA No. 158/2025	Sudhakar R Vs Indian Overseas Bank <b>WITH</b>	Mr. AS Sathish Kumar, PCS	
3.	Comp App (AT) (CH) (Ins) No. 46/2025 For Stay IA No. 159/2025	V Geeta Vs Indian Overseas Bank	Mr. AS Sathish Kumar, PCS	

For Orders/Clarification

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
4.	Comp App (AT) (CH) No. 20/2024 For Stay IA No. 351/2024	Galipoglu Hidromas India Manufacturing Pvt. Ltd. & Anr. Vs Galipoglu Hidromas Hidrolik Otomotive Sanayi Ve Ticaret A.S.	Ms. Vandana Raheja	Ms. Lily Francis

Copy to:

By the order of Hon'ble Member (Judicial)

Chennai Bench

1. Notice Board
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